

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

116. C.P. (IB)-80(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: ABSC Entertainment Private Limited

VS

Jaykali Developers Private Limited

Appearances:

For Petitioner : Adv. Dhvani Bagdai i/b. VRAJ Legal

For Respondent : Adv. Nimay Dave a/w. Adv. Darshil Thakhar

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for Respondent seeks time to file reply. Let the same be done within three weeks after serving copy to the other side. List on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)